

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:355

ANSWERED ON:05.09.2012

MODEL DEGREE COLLEGES

Joshi Shri Pralhad Venkatesh;Pakkirappa Shri S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government is implementing a centrally sponsored scheme to establish one model degree college in each of the identified educationally backward district in the country;
- (b) if so, the details thereof;
- (c) the progress made so far in setting up of such colleges;
- (d) whether any discussions have been held with the State Governments in this regard particularly in the matter of expenditure to be incurred for the scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) (a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 355 FOR 05.09.2012 ASKED BY S/SHRI PRALHAD JOSHI AND S. PAKKIRAPPA HON'BLE MEMBERS OF PARLIAMENT REGARDING MODEL DEGREE COLLEGES.

(a) & (b): Yes, Sir. The Centrally Sponsored Scheme (CSS) to establish one Model Degree College in each of the identified 374 Educationally Backward Districts (EBDs) of the country was launched in 2010. Under the Scheme, the share of capital expenditure between the Central and State Governments is in the ratio of 1:2, limited to Rs.2.67 crore for the establishment of each college. For Special Category States, the ratio is 1:1, limited to Rs.4 crore for each college. Land is provided free of cost by the State Governments. The balance amount of the capital cost, and the recurring cost of running these new colleges is to be met by the concerned State Governments. The total capital cost for each college is between Rs.4 to Rs.8 crores. Colleges established on or after 1st January, 2008 in the EBDs are also eligible to be covered under the Scheme. A clear Memorandum of Understanding (MoU) is signed with each State Government before release of funds.

(c): As per information made available by UGC, 153 proposals have been received, of which, 86 have been approved and 33 have been rejected on grounds of ineligibility. 34 proposals have been referred to the State Governments for clarifications/ additional documents.

(d) & (e): Yes Sir, the scheme was discussed in the Education Ministers' Conference in July 2008. While some of the States desired that the Central share of funds for this scheme may be made available through the CSS route, others felt that UGC route of assistance to the universities would be easier. Yet others preferred the Additional Central Assistance route (direct funding by the Planning Commission to States). It was decided that Central assistance would be made available through the UGC to the universities having territorial jurisdiction over the new college and directly by the Central Government to the State Government, in case the proposed to set up such a college was received from the State Government. Subsequently based on requests from certain states, it was decided to revise the unit cost downwards from Rs.8 crores to Rs.4 crores and give option to States to fix the unit cost, as per their convenience for providing flexibility to states.